

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1099
ANSWERED ON:30.07.2010
RENEWABLE ENERGY SCHEMES IN LWA AREAS
Kumar Shri Kaushalendra

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the renewable energy schemes being implemented by the Government in the Left Wing Extremism (LWE) affected and its adjoining districts in the country, State-wise;
- (b) whether these schemes are not being implemented properly in the LWE affected areas;
- (c) if so, the reasons therefor;
- (d) whether the Government proposes to introduce any special renewable energy scheme in these areas for the benefit of the tribals; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a): All schemes/programmes of the Ministry of New and Renewable Energy are being implemented throughout the country. Main schemes being implemented in the LWE affected and their adjoining districts include: (i) Family biogas programme for meeting cooking energy needs (ii) Remote Village Electrification programme for provision of basic lighting/electricity in unelectrified remote villages/ hamlets (iii) SPV programme (provision of street lights/power plants for tribal hostels / Ashrams / Police stations, etc.) and (iv) Small hydro power programme.

(b)&(c): The schemes are implemented in various districts by respective state governments/ designated nodal agencies as per their plans and priorities. The project sites/ remote villages where the systems are to be installed are identified by the respective state departments/ agencies and financial support is provided by the Government as per the schemes provisions. No reports of improper implementation of the programmes in the LWE effected areas have been received.

(d): No Madam.

(e): Does not arise.